

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 403
IB/599/ND/2023

IN THE MATTER OF:

Rashtriya Mill Mazdoor Sangh	...	Applicant
Versus		
National Textile Corpn Limited	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 06.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	Ms. Shiva lakshmi, CGSC, Ms. Arani Chaudhury, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the Applicant. Ld. Counsel for the Respondent is present through VC and submitted that counsel on record is on his legs before the Hon'ble Delhi High Court. List this matter on **29.05.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)